



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st June, 2019

No.HC.VII-39/2019/ **3220** /A. Shri Nayan Jyoti Sarma, Additional Chief Judicial Magistrate, Hailakandi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon, the post being created by the Govt., vide letter No. NO.JDJ(E).149/2005/11 dated 31.03.2007.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ **3221** /A. In exercise of the power conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Nayan Jyoti Sarma	Chirang	Kajalgaon

No.HC.VII-39/2019/ **3222** /A. Smti Barnani Goswami, Additional Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred and posted as Secretary, District Legal Services Authority, Sivasagar, vice Smti Rashmita Das already transferred.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ **3223** /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

1. Smti Pompy Chakravarty,
2. Shri Hemanta Kumar Das
3. Shri Dimbeswar Taye
4. Shri Lakhinandan Pegu

No.HC.VII-39/2019/ **3224** /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

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Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ station
1.	Smti Pompy Chakravarty	Additional Chief Judicial Magistrate, Darrang, Mangaldoi, vice Smti Barnani Goswami transferred.	Mangaldoi
2.	Shri Hemanta Kumar Das	Additional Chief Judicial Magistrate, Baksa (the post being created by the Govt., vide letter No. JDJ(E).149/2005/11 dated 31.03.2007.)	Mushalpur
3.	Shri Dimbeswar Taye	Additional Chief Judicial Magistrate, Karbi Anglong, Diphu (the post being created by the Govt., vide letter No. JDJ(E).260/2010/26 dated 03.10.2012)	Diphu
4.	Shri Lakhinandan Pegu	Additional Chief Judicial Magistrate, Hailakandi, vice Shri Nayan Jyoti Sarma transferred.	Hailakandi

No.HC.VII-39/2019/ 3225 /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service and posted as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ station
1.	Smti Pompy Chakravarty	Darrang	Mangaldoi
2.	Shri Hemanta Kumar Das	Baksa	Mushalpur
3.	Shri Dimbeswar Taye	Karbi Anglong	Diphu
4.	Shri Lakhinandan Pegu	Hailakandi	Hailakandi

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No.HC.VII-39/2019/ 3226 /A. Smti Bobidita Gogoi, Sub-Divisional Judicial Magistrate (S), Kokrajhar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bijni, vice Shri Dimbeswar Taye transferred on promotion to Grade-II of the Assam Judicial Service.

Smti Gogoi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 3227 /A. Smti Karuna Devi, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Majuli, vice Shri Lakhinandan Pegu transferred on promotion to Grade-II of the Assam Judicial Service.

Smti Devi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 3228 /A. Smti Dubori Dutta, Sub-Divisional Judicial Magistrate (S), Karimganj, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Koliabar, vice Smti Pompy Chakravarty transferred on promotion to Grade-II of the Assam Judicial Service.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 3229 /A. Shri Siddhartha Shankar Sharma, Sub-Divisional Judicial Magistrate (S), Dhubri, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bokakhat, vice Shri Hemanta Kumar Das transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Sharma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 3330 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and post her as Sub-Divisional Judicial Magistrate (S) at the station/ Head-quarters in the district as shown below against her name from the date of taking over charge as such:-

Sl. No.	Name of the Officer	Designation	District	Head-quarters/ Station
1.	Smti Sangita Haloi	Sub-Divisional Judicial Magistrate (S), Dhubri (vice Shri Siddhartha Shankar Sharma transferred.)	Dhubri	Dhubri

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The power is personal to the Officers concerned and may be exercised by them at any station.

No.HC.VII-39/2019/ 3331 /A. The charge of the Courts of Sub-Divisional Judicial Magistrate (S) at Kokrajhar, Mangaldoi and Karimganj will remain with the Additional Chief Judicial Magistrates of the concerned district until regular Officers in those Courts are posted.

By Order,

J. M. N. N. N.

REGISTRAR (VIGILANCE)


Memo No. HC.VII-39/2019/ 3332 - 3363 /A.

Dated 21.06.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Nayan Jyoti Sarma with the power of Civil Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No. I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/ Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
He is requested to take necessary steps for appointment of Smti Barnani Goswami as Secretary, District Legal Services Authority, Sivasagar.
11. The Member, MACT, No.2 & 3, Kamrup(M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
12. The Special Judge, Addl. CBI Court, No. I,II & III, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. Shri Nayan Jyoti Sarma, Additional Chief Judicial Magistrate, Hailakandi
18. Smti Barnani Goswami, Additional Chief Judicial Magistrate, Darrang, Mangaldoi
19. Smti Pompy Chakravarty, Sub-Divisional Judicial Magistrate (M), Koliabar. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Koliabar and proceed to join her new assignment immediately.

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20. Shri Hemanta Kumar Das, Sub-Divisional Judicial Magistrate (M), Bokakhat. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Bokakhat and proceed to join his new assignment immediately.
21. Shri Dimbeswar Taye, Sub-Divisional Judicial Magistrate (M), Bijni. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Bijni and proceed to join his new assignment immediately.
22. Shri Lakhinandan Pegu, Sub-Divisional Judicial Magistrate (M), Majuli. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.
23. Smti Bobidita Gogoi, Sub-Divisional Judicial Magistrate (S), Kokrajhar
24. Smti Karuna Devi, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
25. Smti Dubori Dutta, Sub-Divisional Judicial Magistrate (S), Karimganj
26. Shri Siddhartha Shankar Sharma, Sub-Divisional Judicial Magistrate (S), Dhubri
27. Smti Sangita Haloi, Judicial Magistrate, 1st Class, Dhubri
28. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
29. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
30. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
31. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
32. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


21/6/2019
REGISTRAR (VIGILANCE)


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